

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA
UN-STARRED QUESTION NO. 3754

TO BE ANSWERED ON MONDAY, MARCH 24, 2025/CHAITRA 3, 1947 (SAKA)

TAX REVENUE COLLECTED FROM TAMIL NADU

3754. Ms. S Jothimani:

Will the Minister of FINANCE be pleased to state:

- (a) the total tax revenue collected from Tamil Nadu since 2019, including direct and indirect taxes;
- (b) the contribution of Tamil Nadu to the total GST collection in the country and the annual growth trend in GST revenue from the State;
- (c) the amount of GST compensation paid to Tamil Nadu after the implementation of GST Act and whether any dues remain pending for payment; and
- (d) the measures taken by the Government to address concerns raised by the State Government of Tamil Nadu regarding GST revenue shortfall and fiscal federalism?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The details of Direct Tax collection from the state of Tamil Nadu are as under:

(Rs. in Crore)

F.Y.	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (upto 28.02.2025)
Direct Taxes	69,809.31	61,122.33	88,438.33	1,07,063.82	1,27,067.17	1,07,938.07

However, in case of Indirect Taxes State-wise data is not maintained.

(b): GST Collection of Tamil Nadu from FY 2019-20 to FY 2024-25(till Feb, 2025):

(Rs In Crore)

	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25(Till Feb,2025)
Gross GST Collection in Tamil Nadu	74,430	69,121	85,492	1,04,377	1,21,329	1,19,320
Total Net GST Collection	11,73,648	11,09,511	14,92,232	18,38,167	19,92,985	19,82,281
% Growth in Collection	5.5%	-7.1%	23.7%	22.1%	16.2%	

(c): Centre has released the entire amount of provisionally admissible GST compensation to the States/UTs for loss of revenue arising on account of implementation of Goods and Services Tax for five years i.e., from 1st July, 2017 to 30th June, 2022. Final Compensation arising out of reconciliation of provisional figures with audited figures is released immediately on receipt of AG's certificate. Final/balance compensation has also been released to Tamil Nadu for FY 2017-18 to FY 2022-23. Hence, no amount is pending to be released to the State of Tamil Nadu. Details of GST compensation released to Tamil Nadu for FY 2017-18 to FY 2022-23 and details of loan disbursed to Tamil Nadu for FY 2020-21 and FY 2021-22 in lieu of GST compensation is as under.

Details of GST Compensation and back to back loan released to State of Tamil Nadu (for the year):

(Rs. in crore)

Financial Year	For FY 2017-18	For FY 2018-19	For FY 2019-20	For FY 2020-21	For FY 2021-22	For FY 2022-23 (April-June, 2022)	Total
GST compensation	1018	5366.39	11423.19	16963.32	11698.29	4863.50	51332.69
Back to back loan	-	-	-	6241	8095	-	14336
Total	1018	5366.39	11423.19	23204.32	19793.29	4863.50	65668.69

(d): On the recommendation of the GST Council, Group of Ministers (GoM) has been constituted to analyse State-wise revenue trends and suggest policy recommendation for GST revenue augmentation and analyse impact of economic and other factors on GST revenue.
